

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2045

ANSWERED ON:06.12.2006

CBI RAIDS

Kanodia Shri Mahesh Kumar; Solanki Shri Bhupendrasinh Prabhatsinh

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the Central Bureau of Investigation (CBI) has conducted raids on officers in various parts of the country including Delhi during the last six months till date;
- (b) if so, the names of such officers and the details of illegal money and documents recovered there from;
- (c) whether the Government has taken any action against them;
- (d) if so, the details of the action taken; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a): Yes, Sir.

(b): It will not be appropriate to disclose details of seizures/recoveries made in these searches at this stage since it may impede investigation.

(c) to (e): The action is taken in accordance with law after completion of the investigation.